MR. DEPUTY CHAIRMAN: If you have got any information, pass it on to him.

SHRI BHUPESH GUPTA: It is for your information, Sir.

MR. DEPUTY CHAIRMAN: I do not want it. Order, order.

SHRI BHUPESH GUPTA: Sir, I consider this to be a serious matter that concerns the House. It is a photostat copy.

MR. DEPUTY CHAIRMAN: Please pass it on to him.

SHRI BHUPESH GUPTA: I am not interested in passing it on to him. If you are not willing, I will keep it in my pocket.

MR. DEPUTY CHAIRMAN: Order, 
■ojder. Please sit down.

 $\mbox{MR.\,DEPUTY\,CHAIRMAN:}$  The (question is:

"That the Bill further to amend the Indian Income-tax Act, 1922, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up clause by clause consideration.

Clauses 2 to 5 were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

DR. B. GOPALA REDDI: Sir, I beg to move:

"That the Bill be returned."

 $\mbox{Mr.}$  DEPUTY CHAIRMAN: The question is:

"That the Bill be returned."

The motion was adopted.

## REFERENCE TO ALLEGED BUDGET LEAKAGE

SHRI BHUPESH GUPTA (West Bengal): I only want to draw your attention to this. I think the House will be interested. Here is the photostat copy of a letter from L. Salig Ram & Co., Kutub Road, Delhi, dated the 21st February, 1959, to the same company in Bangalore:

"I have come to know that there are chances of enhancement of excise duty on Players and Gold Flakes. As such, please make arrangements to keep stocks for 2-3 months."

MR. DEPUTY CHAIRMAN: Please pass it on to the Finance Minister. I want you to pass that letter to him.

SIIHI BHUPESH GUPTA: This is a serious matter, Sir.

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOPALA REDDY): What is the date of the letter?

SHRI BHUPESH GUPTA: The date of the letter is the 21st of February.

MR. DEPUTY CHAIRMAN: Pass it on to the Government. Please help the Government.

SHRI BHUPESH GUPTA: Here is a photostat copy of the letter, Sir. Here is also the particular date.

DR. B. GOPALA REDDI: Long before the budget proposals were finalised. The Budget was presented on the 28th February and this letter was written on the 2nd of February. It has nothing to do with the Budget I proposals.

SHRI BHUPESH GUPTA: Whatever it is—whether it was before the proposals were finalised or not—it is for your benefit.